

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.





PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 46/08	TP 13/16	Hearing	397/ 398	Medi Projects P. Ltd. Vs. Cauvery Medical Center Ltd. & 9 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

- | | | |
|--|--------------------------------------|---|
| 1. A.M. Satharum | Counsel for Respondents
11 and 12 |  |
| 2. Thiru & Thiru | Counsel for petitioners |  |
| 3. ^{for} A. Murali | Counsel for R2 & R3 |  |
| 4. Raghuram
Gadambi
9900039859
for
C.K. Nandakumar | Respondents
1, 4, 5, 7, 8 |  |

Counsel for petitioner is present. Counsel for R-11 and R-12 is present. Counsel for other respondents are also present. Counsel for R-11 and R-12 informed the Tribunal that an application was filed for impleading third party as one of the respondents.

The counsel is informed to attend to the application filed by paying necessary fees as per Rules. Registry to check and put up if such application is filed along with necessary fees.

List it on 10.08.2017.


MEMBER (J)